

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1442 OF 2005

STATE OF U.P. & ORS.

Appellant (s)

VERSUS

RAJ KISHORE YADAV & ANR.

Respondent(s)

Date: 19/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr.Pramod Swarup, Adv.

Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s)

Mr. Jitendra Mohan Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

The matter was heard for some time.

At the request of counsel for the respondents, the matter is adjourned to 20.06.2006.

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master